

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

**Item 19**

**CA No.  
95/2023  
96/2023  
and  
CP No. 80/Chd/Hry/2022**

**Under Section 241-242, CA 2013  
R 11 NCLT**

**In the matter of:-**

Mr. Shrayansh Jain

Vs.

.....Petitioner

Algebra Construction Pvt. Ltd.

....Respondent

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 31.10.2023.

Sd/-  
Court Officer

September 13, 2023  
VN